

1	2	3	4	5
3	Dadra and Nagar Haveli	0	0	0
4	Daman and Diu	0	0	0
5	Delhi	343	348	300
6	Lakshadweep	0	0	0
7	Puducherry	130	120	69
TOTAL		48,466	52,924	48,768

Allocation and release of funds to Bihar

2452. SHRI RAM KRIPAL YADAV: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the quantum of amount allocated and released to Bihar State under highway projects during last three financial years, year-wise amount; and

(b) whether State Government has spent total amount released to them or there is unspent amount, year-wise amount, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) and (b) This Ministry is primarily responsible for development and maintenance of National Highways (NHs). Year-wise allocation and expenditure for development and maintenance of National Highway projects during the last three financial years for Bihar are as under:-

Year	Allocation (Rupees in crore)	Expenditure (Rupees in crore)
2010-11	293.11	278.33
2011-12	328.33	282.93
2012-13	182.35	171.29

New National Highway projects in Assam

2453. SHRIMATI NAZNIN FARUQUE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of new National Highway projects being implemented by NHAI in Assam, the amount of funds allocated therefor;

(b) by when these projects will be completed and what was their target date, the escalation in cost due to delay; and

(c) the number of proposals that have been submitted by State Government of Assam to declare new National Highways and by when these proposals will be approved?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) No new National Highway projects being implemented by NHAI in Assam.

(b) Does not arise.

(c) Two proposals namely, Dhodar Ali road and Badarpurghat-Anipur-Panisag road have been submitted by State Government of Assam to declare new National Highways. Expansion of National Highway network is a continuous process and declaration of new National Highway is taken up from time to time depending upon requirement of connectivity, inter-se priority and availability of funds.

Proper maintenance of National Highways

2454. DR. V. MAITREYAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is the NHAI or Toll Collecting agencies which are responsible for the proper maintenance of National Highways;

(b) if so, the details thereof and the amount generated from the leasing of the Toll collection centres in Tamil Nadu, Toll Collection, Center-wise;

(c) the funds allocated and spent in the last three years for the proper maintenance of NHs in Tamil Nadu;

(d) the measures taken by the National Highways Authority of India (NHAI) to provide 24/7 patrolling squads with latest surveillance and security gadgets in Tamil Nadu for speedy actions during any crisis; and

(e) the details of facilities created, NH-wise and funds allocated so far?